

this technology though not all of them are actively pursuing it.

(d) Iran has not declared capability in this technology.

(e) Supply of research reactor to Iran is at an exploratory stage and is not related to reprocessing technology.

Flats/Plots to SCs/STs

4414. SHRI JANGBIR SINGH:
PROF. PREM DHUMAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a backlog in the allotment of plots and flats including S.F.S. flats in the 25 per cent quota of reservation in all the schemes, category-wise separately, including registrations;

(b) if so, the total number of backlog in the allotment of residential plots, flats including the Rohini Residential Scheme and S.F.S. flats etc. scheme-wise, category-wise separately;

(c) whether the Government have issued instruction in April, 1989 to the DDA to cover up the backlog in residential plots, flats and other S.F.S. flats, etc;

(d) if so the details thereof;

(e) whether the DDA has followed these instructions and if not, the reasons therefor; and

(f) the time by which the Government will be able to get these instructions implemented through the DDA.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b).

Information is being collected and will be laid on the table of the Sabha.

(c) and (d). In April, 89 the Government had decided and conveyed to the DDA that the DDA should invite applications only from the members of SC/ST in respect of such schemes for flats and plots whereby full reserved quota has not been utilised for want of sufficient number of registrants belonging to these categories. This decision of the Government was to be applicable to all categories of housing schemes i.e.e Janata, LIG and MIG and SFS.

(e) and (f). For covering the backlog under the New Pattern Scheme, 1979 the DDA had invited applications in November-December, 89 exclusively from persons from SC/ST categories for allotment of 20,000 flats of Janta, LIG and MIG category under a Scheme called Ambedkar Awas Yojana. The reasons for not covering the backlog under other housing schemes are being ascertained from the DDA and the same will be placed on the table for the House in due course of time.

Closure of Public Sector units in West Bengal

4415. PROF. MALINI BHATTACHARYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are contemplating to close down or off-load seven public sector units in West Bengal;

(b) whether the sale of these units to private agencies is being contemplated;

(c) if so, whether any consultations with the State Government or workers' representatives in the matter have been held; and

(d) if so, the details thereof?